

**Expenditure incurred by Air India on the Residential Accommodation at Delhi and Bombay**

2933. SHRIMATI RENUKA CHOWDHURY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) what is the estimated monthly expenditure incurred by the Air India and Indian Airlines officers residential accommodation for its Delhi and Bombay based officers and on buildings hired for office and godowns during the past two years, year-wise;

(b) whether Government propose to cut down the expenditure; and

(c) if not, the reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

**dilutions Rail Bridge**

2934. DR. RATNAKAR PANDEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government of U. P. and Bihar have agreed to pay Rs. 10 crores and Rs. 7-112 crores respectively to the Railways to construct a Road-cum-Rail Bridge at Chhittoni in Gorakhpur Division;

(b) whether CPWD has agreed to invest amount Rs 21 crores on this project; and

(c) if the answer to parts (a) and (b) above is in affirmative whether the Rail administration will take up the construction work in the right earnest so that the Bridge may be completed by 1990; and if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : (a) State Governments of U. P. and Bihar have deposited Rs. 3 crore and Rs. 2 crore respectively for the river training-cum-flood control

measures for the proposed rail bridge at Chhittanui. U. P. Government has agreed to bear their increased share of cost.

(b) No, Sir.

(c) A suggestion has been recently received for a rail-cum-road bridge at this location. Planning Commission has appointed a Committee of Experts to examine the proposal.

**भोपाल में कृषि विमानन केन्द्र**

2935. डा० रत्नाकर पाण्डेय : क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नागर विमानन मंत्रालय के अन्तर्गत कृषि विमानन निदेशालय ने भोपाल में अपना केन्द्र स्थापित करने का निर्णय लिया था किन्तु बाद में इस निर्णय को बदल दिया गया ;

(ख) क्या यह भी सच है कि निर्णय में इस परिवर्तन के कारण भोपाल केन्द्र के लिए स्वीकृत सभी पदों को, प्रशासनिक अधिकारी का पद छोड़कर, त्याग दिए गए हैं ;

(ग) यदि हां, तो क्या यह भी सच है कि भोपाल केन्द्र के लिए स्वीकृत इस पद पर 1984 से दिल्ली केन्द्र पर एक अधिकारी कार्य कर रहा है जबकि भोपाल केन्द्र स्थापित ही नहीं किया गया ; और

(घ) यदि हां, तो इसके क्या कारण हैं ?

स्वास्थ्य और परिवार कल्याण मंत्री तथा नागर विमानन मंत्री (श्री मोती लाल बोरा) : (क) जी, नहीं।

(ख) जी, नहीं। समीक्षा करने पर सरकारी व्यय में किफायत सुनिश्चित करने की दृष्टि से, 32 पदों में से 21 पदों को समाप्त कर दिया गया था।